be tackled? The hon. Minister sha said that on the date of the demonstration the Prime Minister was out of town but I believe the Minister of Finance was not in the Andamans nor in Satara. I should like to know whether the Minister of Finance cared to find out from the demonstrators as to what exactly they wanted in order that the Finance Ministry could take certain steps.

SHRI K. R. GANESH: What was your first quest-on? The second question I have got.

SHRI BHUPESH GUPTA; The only thing I have asked is whether you have considered the advisability of taking up the matter with the Pay Commission that the whole thing should be expedited in the interest of public policy in which the Government is interested.

SHRI K. R. GANESH: I have already answered many times in this House and the other House that the anxiety that has been expressed by the employees has been communicated to the Pay Commission. This matter was already raised in the Joint Staff Committee where it was discussed and the opinions expressed by the employees organisations there have also been communicated to the Pay Commission.

As far as the second part of the question is concerned, the dharna was not at my house or at the Finance Minister's house but at the Prime Minister's house. As I said, the main point as far as the dharna was concerned,that the Pay Commission should submit its Report by June of this year-I have already informed that the Pay Commission has said that it will not be possible for it to give a firm date.

SHRI VEERENDRA PATIL: May I know whether the State Chief Ministers and Finance Ministers have repeatedly been representing to the Government of India to take them also into confidence before taking a decision with regard to increase of Pay scales and D. A. of the Central employees ? If so, may I know whether the Government of India proposes to take the State Chief ministers into confidence before taking a decision on the Pay Commission's Report?

SHRI K. R. GANESH: The Pay Commission itself is going to consult the State Governments and discuss with them.

IMPROVEMENT OF TOURIST FACILITIES IK BIHAR

to Questions

*470. SHRI DHARAM CHAND JAIN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the steps proposed to be taken by the Central Government for improving tourist facilities in Bihar ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): The Fourth Plan contains a provision of Rs. 20 lakhs for the development of Bodhgaya-Rajgir-Nalanda complex, out of which Rs 13 lakhs have been released for the acquisition of 22 acres of land around the Mahabodhi Temple at Bodhgaya for laying a park. Construction of cafeterias at Rajgir and Nalanda, and a tourist service centre at Bodhgaya are also proposed. In addition it is proposed to construct a Tourist Reception Centre (Motel) at Patna at an estimated cost of Rs. 17 lakhs.

SHRI DHARAM CHAND JAIN: May I know whether there is any proposal to have hotels at Patna, Ranchi, Jamshedpur and to develop the one at Netrahat?

DR.(SHRIMATI)SAROJINIMAHISHI : As I havejalready answered there is a Recieption Centre-it is in the form of a motelwhich is going to come up in Patna. It may cost about Rs. 17 lakhs. In Netrahat also there is a low-income rest house but in addition to that there may be some expansion within this

SHRI DHARAM CHAND JAIN: What about Jamshedpur?

DR. (SHRIMATI) SAROJINI MAHISHI: There is no proposal for Jamshedpur at

श्री सीताराम केसरी : मैं मंत्री महोदया से यह जानना चाहंगा कि बोधगया बद्धिस्ट दिंटकोण से एक महत्वपूर्ण स्थान सारी दूनिया में रखता है और मेरा खयाल है कि फारेन एक्सचेन्ज भी अधिक से अधिक वहां ट्रिस्टों के जरिए से हम कमा सकते हैं । दूसरी बात यह कि साऊथ ईस्ट एशिया के देशों से हमारा संबंध बहुत मधुर बन सकता है अगर हम उसके विकास की तरफ घ्यान दें। जैसा कि मंत्री महोदय ने कहा, 13 लाख रु० खर्च होने जा रहा है। मैं समझता हूँ बोधगया का जो स्थान हैं, उस दुष्टिकोण से 13 लाख र० क्छ भी नहीं है...

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थी सभापति : आप प्रश्न की जिए।

Oral Answers

श्री सीताराम केसरी : इसलिए मैं मंत्री महोदया से जानना चाहुंगा की ज्यादा से ज्यादा यात्रियों को बोधगया लाने के लिए और ज्यादा ज्यादा विदेशी मुद्रा ऑजित करने के लिए क्या सरकार बोघगया पर विशेष दृष्टि रख कर केन्द्रीय निगरानी में उसकी देखभाल करेगी ?

डा० (श्रीमती) सरोजिनी महीबी : जो माननीय सदस्य कहते हैं सच ही शहते हैं 13 लाख रु० बोधगया के लिए काफी नहीं होते हैं लेकिन 13 लाख रु० वहां की जमीन लेने के लिए हैं न कि वहां की अभिवृद्धि के लिए ही...

डा॰ जेड॰ ए॰ अहमद : जमीन इतनी महंगी है।

डा० (श्रीमती) सरोजिनी महीबी : 22 एकड जमीन है 13 लाख रु० की, जो ली जा रही है और बौद्ध पर्यटकों की दृष्टि से वैद्याली बोधगया, नालंदा और राजगीर, इनके परिवर्धन के लिए सरकार काफी कोशिश कर रही है और जापानी तकनीकियों की मदद भी इसके लिए ले रही है।

श्री सीताराम केसरी : मेरा यह पृछना था कि केन्द्र द्वारा शासित करने की कोई योजना है आपकी जिससे कि सेन्टर से उसका सीधा सम्पर्क हो ।

डा० (श्रीमती) सरोजिनी महीबी : मैंने: जो अभिवृद्धि के संबंध में सारी बातें बताई, बह सब केन्द्रीय सरकार के जरिए ही हैं।

SHRI R. K. PODDAR: How many sanctions have been given by the Hotel Development Fund in Patna? When was it done and what is stopping the development in Patna itself?

DR.(SHRIMATI) SAROJINI MAHISHI: By this question the member Means perhaps the loan that has been sought by the different concerns in Patna.

SHRI R. K. PODDAR: Not only sought but already sanctioned.

DR.(SHR1MATI) SAROJINI MAHISHI: Sanction is the next step.

SHRI R.K. PODDAR: How many have already been sanctioned?

DR.(SHRIMATI) SAROJINI MAHISHI: There are three concerns from Patna1----- and the Bihar Hoteliers Limited. The J_. P. Project has sought Rs. 45 lakhs from the Hotel Development Fund, the Hotel Patliputra has sought Rs 24.50 lakhs and the Bihar Hoteliers Rs. 42.50 lakhs but all of them, because they have not got lands and also have not been able to fulfil the necessary formalities which were asked for, the loan has not been sanctioned.

श्रीमती समित्रा जी व कलकर्णी : में मंत्री महोदया से यह जानना चहती थी कि बोधगया में जो जमीन है वह किस की है और कितनी है जो खरीदी जा रही है 13 लाख रू० में....

श्रो सभापति : वह बता तो दिया।

डा० (श्रीमती) सरोजिनी महीबी : बोध-गया में जो जमीन है 22 एकड जमीन है।

(Interruptions)

भी सभापति : 22 एकड़ जमीन है यह पहले बता दिया ।

श्री भुषेश गप्त : किसकी जमीन है।

डा० (श्रीमती) सरोजिनी महिषी : प्राइ-वेट आक्कपेशन है।

डा० जेड० ए० अहमद: किससे हम खरीद

डा० (श्रीमती) सरोजिनी महीबी : प्राइ-वेट आक्क्पेशन है।

डा० जेड ० ए० अहमद : सवाल यह है कि किसकी जमीन है ?

डा० (श्रीमती) सरोजिनी महीबी : मैं कह तो रही हं, प्राइवेट आक्कपेशन है।

SHRT NTREN GHOSH: Who are the owners who are getting Rs 60,000?

DR. (SHR1MAT1) SAROJIN1 MAHISHI: It is very difficult to say for me at this stage.

SHRI BHUPESH GUPTA: It is very relevant question. Who owns the land?

DR. (SHR1MATI) SAROJINI MAHISHI: That part of the land belongs to the Trust but then part of the land was illegally or unauthorisedly occupied. For removal of this 22 acres had to be acquired.

SHRI A. G. KULKARNI: Sir....

(Fn/ci-runtinn\)

MR. CHAIRMAN : Mr. Kulkarni, why are you agitated ?

SHRI BABUBHAI M.CHINAI : Sir, the question Hour is over.

MR. CHAIRMAN : The question Hour is over,

WRITTEN ANSWERS TO QUESTIONS

REFORMULATION OF DEFENCE PLAN

*471. DR. Z.A.AHMAD : SHRI D.P. SINGH : SHRICHANDRA SHEKHAR : SHRI KRISHAN KANT : SHRI GULAM NABI UNTOO :

Will the Minister of DEFENCE be pleased to refer to page 10 of the Annual Report of his Ministry for 1971-72 and state the steps proposed to be taken by Government to reformulate India's defence plan in the light of the threat from the great power interaction with our environment?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): The present situation, as the House is aware, is somewhat fluid. It is not therefore easy to evaluate it. Various contingencies are nevertheless taken into account while formulating our defence plan and programmes.

ASSISTANT FOR INDUSTRIALISATION OF DEVELOPING COUNTRIES

*472. SHRI KRISHAN KANT : DR. Z.A. AHMAD : SHRI GULAM NABI UNTOO : SHRI CHANDRA SHEKHAR : SHRI D.P. SINGH :

Will the Minister of FINANCE be pleased to state :

- (a) whether Government have considered the desirability of earmarking one per cent of Gross National Product for assistance for industrialisation of developing countries during the Fifth Plan period; and
- (b) if so, what specific steps are being contemplated by Government in this regard?

THE MINISTER OF FINANCE (SHRI Y.B. CHAVAN): (a) No, Sir. The approach to the Fifth Five Year Plan is yet to be finalised.

(b) Does not arise.

AMENDMENTS TO FOREIGN EXCHANGE REGULATION ACT

*473. SHRI SJTARAM KESRI : Will Ihe Minister of Finance be pleased to state :

- (a) whether there is any proposal under Government's consideration to amend the Foreign Exchange Regulation Act with a view to plugging the loop-holes that have come to Government's notice during its working; and
 - (b) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI Y.B. CHAVAN) .: (a) and (b) There is a proposal under the active consideration of Government to amend the Foreign Exchange Regulation Act comprehensively with a view to plugging the loop-holes that have come to notice during its working during the last 25 years. The amending bill will be introduced in the Parliament soon. At this stage, it is neither feasible nor in public interest to indicate the details of the final proposal that may be introduced.

केन्द्रीय तथा राज्यों द्वारा लिये गये विदेशी और देशी ऋण

*474. श्री जगदम्बी प्रसाद घादवः श्री मार्नीसह वर्माः श्री ना० क्र० शेजवलकरः

क्या वित्त मंत्री यह बताने कि कृपा करेंगे कि:

- (क) 30 अप्रेल, 1972 को केन्द्रीय सरकार तथा राज्य सरकारों को कितना विदेशी और देशी ऋण चुकाना था और केन्द्रीय सरकार तथा राज्य सरकारों को प्रति वर्ष अलग अलग कितना कितना व्याज और मूलधन चुकाना पड़ता है; और
- (ख) इन राशि का विकास कार्यों के लिए कहांतक उपयोग किया गय(है?

FOREIGN AND INTERNAL LOANS BY CENTRE AND STATES

*474. SHRI J.P. YADAV : SHRI MAN SINGH VARMA : SHRI N.K. SHEJWALKAR :

Will the Minister of FINANCE be pleased to state:

†[] English translation.